NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

L. NAME (IN CAPITAL) IO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. Agrima Inhanne. (9860719856.	Applicant	Aguine Klave
. Dr. x. S. Ravichau & Mangula for rsh a	rolvour, pes	ent/ Sharour

Counsel for petitioner is present. Counsel for respondent is also present. Rejoinder is filed. Counsel for corporate debtor requested time.

List it on 18.01.2017.

MEMBER (T)

MEMBER (J)